

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA -286 of 2010 in  
D.F.R. No. 817 of 2009**

**Dated : 13<sup>th</sup> July, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**U.P. Power Corporation Limited** **.... Appellant (s)**  
**Versus**  
**Jagannath Steel Pvt. Ltd. & Anr.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra  
Counsel for the Respondent (s) : Mr. Vishal Dixit for R.1  
Mr. Kunal Verma & Mr. Ashok Kr. Singh for R.2

**ORDER**

Both the learned counsel have argued at length on the question of maintainability. They are directed to file their respective Written Submissions on the question of maintainability on or before 25.07.2011.

Post the matter on **04.08.2011.**

**(V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/KS